

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I BUDGET SESSION

WEDNESDAY, 18<sup>th</sup> APRIL, 2018

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 1.38 P.m.

The day was allotted for Private Members Business.

### 1. Questions:

Questions Nos. 158 - 164 were taken up and disposed off.

### 2. Call Attention Notice:

Shri Process T. Sawkmie, MLA called the attention of the Minister in-charge Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business relating to the news item published in "Nongsain Hima", dated 13.04.2018 under the caption "Ioh kem ka KSU ia 4 ngut ki suba nongdie drok na Mawlai Mawroh". Shri James P. K. Sangma, Minister Home (Police) replied.

### 3. Resolutions:

**Resolution No. 3** - Shri Adelbert Nongrum, MLA moved "This House do now resolve to notify a time-frame to complete settlement of boundary dispute with the Government of Assam".

Shri Conrad K. Sangma, Chief Minister replied.

The Resolution was then withdrawn by the Hon'ble Mover.

### 4. Motions:

**Motion No. 2** - Shri H. M. Shangpliang, MLA moved "This House do now discuss the plight of farmers of the State who are cultivating broomstick, bay leaf, wild black pepper etc.".

Shri Syntar Klas Sunn, MLA, Shri Mayralborn Syiem, MLA, Shri George B. Lyngdoh, Shri Zenith M. Sangma and Shri Renikton Lyngdoh Tongkhar also participated. Shri Banteidor Lyngdoh, Minister Agriculture replied. He completed the reply.

**5 Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 19<sup>th</sup> April, 2018.

**Dated Shillong,  
the 18<sup>th</sup> April, 2018.**

**Commissioner & Secretary,  
Meghalaya Legislative Assembly.**